

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 219/TD/2017

Coram:

Shri P.K.Pujari, Chairperson

Shri A.K.Singhal, Member

Shri A.S.Bakshi, Member

Dr. M.K.Iyer, Member

Date of Order: 6th of June, 2018

In the matter of

Application for grant of inter-State trading licence in electricity.

And

In the matter of

Saini Power Tractor
SCO 110, Second Floor,
Sector 25, Panchkula-134 116, Haryana

..... **Petitioner**

ORDER

The Petitioner, Saini Power Tractor, a sole proprietorship firm has made the present application under sub-section (1) of Section 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading licence and other related matters) Regulations, 2009 amended from time to time (hereinafter referred to as "Trading Licence Regulations") for grant of Category `IV` licence for inter-State trading in electricity in all States and Union Territories of India.

2. Learned counsel for the Petitioner vide its letter dated 1.6.2018 has submitted that as per Regulation 6 (4) of the Trading Licence Regulations, the

Petitioner is required to publish notices of its application in two daily newspaper having circulation in five regions including one economic daily newspaper. However, the same was not done. Learned counsel has further submitted that at present, the Petitioner proprietary firm does not meet the net worth criteria for grant of Category IV trading licence. Learned counsel for the Petitioner has sought permission to withdraw the present petition with liberty to the Petitioner to approach the Commission after satisfying the required networth. Learned counsel requested to exempt the Petitioner from filing fee for the Petition if filed in future.

3. The prayer of the Petitioner is allowed. Accordingly, Petition No. 219/TD/2017 is disposed of as withdrawn. The Petitioner is at liberty to file the fresh petition, if any, in accordance with law. If any petition is filed for grant of trading licence, the filing fee paid in the present petition will be adjusted.

Sd/-
(Dr. M.K.Iyer)
Member

sd/-
(A.S. Bakshi)
Member

sd/-
(A. K. Singhal)
Member

sd/-
(P.K.Pujari)
Chairperson